

Declaration of Assets and Liabilities

Year **2025-2026**

I, **PRAGYAGNI**, son of SRI RAMCHANDRA MAHTO, aged Thirty Four, belonging to Bihar Legislative Assembly secretariat's Administrative Cadre and presently working as **Section officer-cum-Drawing & Disbursement Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name V Singh (wife)	Dependant-1 Samridhi (Daughter)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	1,00,000	N/A	N/A	N/A
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,00,000	16,00,000	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	5,00,000	-	N/A	N/A	N/A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc.)	HONDA 2 WHEELER	RENAULT KWID	N/A	N/A	N/A
(vi)	Jewellery (give details of weight and value)	GOLD-200 g	GOLD-450g	N/A	N/A	N/A
(vii)	Other assets, such as values of claims / interests	Home Appl	Home Appliances	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCESTRAL LAND - 10 BIGHA	-	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	ANCESTRAL HOME IN LAKHISARAI	-	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	PATERNAL HOME IN MUNGER	3BHK APARTMENT IN ANISHABAD PATNA (1CR)	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	-	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2024
(a)	(i) Loans from Banks	CENTRAL BANK OF INDIA BANGALORE	EDUCATION LOAN AS STUDENT OF IIM BANGALORE 1,98,000
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil

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	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BQWPP7480A	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Place: Patna

Designation: Section Officer

Date: 11.02.2025

Department: Bihar Legislative Assembly Secretariat